

LIR No. 2646/16

Surjit Kumar vs M/s Prime Cable Industries

17.06.2020

Present: None for the parties.

The matter is already fixed for 01.07.2020 (i.e. enblock date). File is taken up today and the matter is preponed for 23.06.2020 for passing final order.

As the phone number of AR for the management is already there on record and the phone number of the AR of the workman is traced out by the Ahlmad of this court from the file of another case, so, the notices to the ARs of the parties through whatsapp are ordered to be issued for 23.06.2020 at 4:00 PM for participating in the proceedings through video conference.

Ahlmad of this court is directed to send the copy of this order to the concerned official of District Court, Rouse Avenue Court Complex, New Delhi for uploading on the official website of Delhi District Court.

The signed (hard) copy of the order is placed on record.

(PAWAN KUMAR MATTO)
PRESIDING OFFICER:LABOUR COURT-IX
ROUSE AVENUE COURTS, NEW DELHI
17.06.2020.